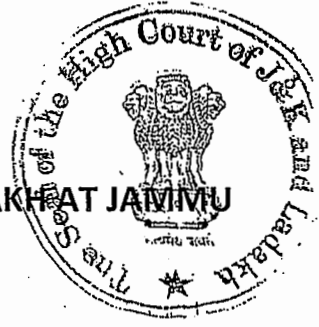


8

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU**  
(Office of the Registrar Judicial)



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File No.:- CM (M) 80/2022

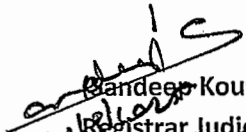
	Titled	
<b>Gurudev Singh</b>	V/s	<b>Ranjeet Singh</b>
..... Petitioner/Appellant(s)		..... Respondent (s)

Notice to the respondent: -

Ranjeet Singh ,  
S/O Gian Singh,  
R/O Deeli,  
Tehsil & District Jammu.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 28.04.2025 09.00 A.M. or the next working day if 28.04.2025 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 04<sup>th</sup> day of March, 2025 at Jammu.

  
Sandeep Kour)  
Registrar Judicial  
Registrar (Judl.)  
High Court of J&K and Ladakh  
High Court of J&K  
Jammu U.  
04/03/25

No.:-

1417

Dated:-

04-03-2025

**Copy of the above forwarded to:**

1. The Editor Daily Excelsior, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 180 dated 01-03-2025 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

*Sandeep Kour*  
4/3/25  
(Sandeep Kour)

Registrar (Judicial)  
High Court of J&K and Ladakh  
Jammu U.

*(Signature)*  
04/03/25